GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

STARRED QUESTION NO:51 ANSWERED ON:15.03.2012 NON PAYMENT OF SALARIES TO EMPLOYEES OF PSUS Das Gupta Shri Gurudas;Lingam Shri P.

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether salaries of the employees of several Public Sector Undertakings (PSUs) are not being paid or delayed for the last few months;

(b) if so, the names of such PSUs, the number of affected employees whose salaries are in arrears and the total amount due till date;

(c) the reasons for non-payment of salaries to the said employees in time and the steps taken/being taken to deal with such kind of incidents;

(d) whether the Government has any proposal to privatise all the loss-making PSUs and sell their assets to repay the liabilities of these PSUs; and

(e) if so, the details there of?

Answer

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.51 FOR 15.03.2012 BY SHRI GURUDAS DASGUPTA AND SHRI P. LINGAM REGARDING NON-PAYMENT OF SALARIES TO THE EMPLOYEES OF PSUS

The responsibility of implementing wage related guidelines and payment of salaries to the employees of Central Public Sector Enterprises (CPSEs) rests with the concerned CPSEs and their administrative Ministrative Ministrative.

As far as CPSEs under Department of Heavy Industry (DHI) are concerned, nine CPSEs are not able to generate internal resources for payment of salaries to their employees. DHI is, therefore, providing budgetary support to these 9 CPSEs for payment of salaries to their employees. Employees of these CPSEs have been paid salaries upto 30.09.2011. The details of the number of employees in these 9 CPSEs and the arrears of salaries upto 29.02.2012 are annexed.

There is no proposal in DHI to privatise all the loss-making CPSEs and sell their assets to repay their liabilities.